



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK, BHADRAK AND GARH MADHUPUR.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Monday, 21st ...	9-20 A.M.	Leave Puri ...	By special train.
	11-23 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Tuesday, 22nd ...		HALT.	
Wednesday, 23rd ...	10-00 P.M.	Enter the Saloon which will be kept in a quiet siding.	
Thursday, 24th ...	00-42 A.M.	Leave Cuttack ...	Saloon will be attached to 3 Dn. Madras Mail.
	03-52 A.M.	Arrive Bhadrak ...	Saloon will be detached and kept in a quiet siding.
	9-15 A.M. to 11-15 A.M. }	Visit flood-affected areas and return to the saloon.	On foot.
	02-23 P.M.	Leave Bhadrak. ...	Saloon will be attached to 62 Up Asansol-Puri Passenger.
	04-15 P.M.	Arrive Garh Madhupur ...	Saloon will be detached and kept in a quiet siding.
	4-30 P.M.	Visit flood-affected areas and return to the saloon.	On foot.
Friday, 25th ...	8-00 A.M.	Visit flood-affected areas ...	
	10-30 A.M.	Return to the saloon ...	
	11-15 A.M.	Leave Garh Madhupur ...	Saloon will be attached to 10 Up Puri Passenger.
	12-56 P.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House.	
Saturday, 26th and Sunday, 27th }		HALT.	
Monday, 28th ...	9-15 A.M.	Leave Cuttack ...	By special train.
	11-15 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

* LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

* D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

* Subedar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency to Bhadrak and Garh Madhupur.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor, Orissa.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.**NOTIFICATION.***The 5th October 1940.*

No. 5070-L.S.-G.—In exercise of the powers conferred by clause (i) of section 2 of the Madras Motor Vehicles Taxation Act, 1931 (Madras Act III of 1931), the Governor of Orissa is pleased to appoint the Superintendent of Police, Ganjam, to exercise the powers and perform the functions of a licensing officer under the said Act in the district of Khondmals.

By order of the Governor,
S. DAS,
Secretary to Government.

EDUCATION DEPARTMENT.**NOTIFICATION.***The 6th October 1940.*

No. 4191-E.—The services of Mr. F. C. Osmaston, I.F.S., Deputy Conservator of Forests, Khurda, are placed at the disposal of the Government of Bihar, with effect from the date of his relief to join military duties.

By order of the Governor,
S. DAS,
Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.**NOTIFICATION.***The 9th October 1940.*

No. 22.—Maulavi Husain Khan, a Sub-Inspector of Schools in the district of

Cuttack, now officiating as Deputy Inspector of Schools, Bhadrak in the district of Balasore, is allowed leave on average pay for twenty-three days under rules 150 and 155-57 of the Orissa Service Code in extension of the leave granted to him in notification No. 19, dated the 20th September 1940.

S. C. TRIPATHI,
Director of Public Instruction.

CO-OPERATIVE SOCIETIES.**NOTIFICATION.***The 5th October 1940.*

No. 11074.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Arda No. II Co-operative Society bearing registration No. 316 of 19th February 1919 in the district of Sambalpur I am of opinion that the said society ought to be dissolved; now therefore, in exercise of the power conferred by clause (a), section 42 of that Act I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Agent in charge of the Sambalpur Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.